

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 32922/2018

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.174767/2018-EXEMPTION FROM FILING O.T.

IA No. 174767/2018 - EXEMPTION FROM FILING O.T.)

Date : 22-07-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

Ms. Garima Prashad, Adv.

Mrs. Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the petitioner when called.

Respondent Nos.2 to 4 have filed counter affidavit.

Despite last opportunity, fresh steps alongwith fresh address of respondent No.1 have not been taken.

Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders.

ANIL LAXMAN PANSARE
Registrar